



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA Date: - 28/07/2025
Revised List of Business No: 146

No. 146

MONDAY, 28 JULY, 2025
11.30 A.M.

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

2. PAPERS TO BE LAID ON THE TABLE

DR. PRAMOD SAWANT, Hon. Chief Minister to lay on the table of the House the following:

The Annual Report of the Goa Human Rights Commission for the year 2024-2025.

3. CALLING ATTENTIONS

1. SHRI NILESH CABRAL, MLA to call the attention of the Hon. Minister for Social Welfare to the following:

“Attention of the House is drawn to provide homes to the homeless through the Scheme for Rural Homeless. The steps the Government intends to take in this regard.”

2. SHRI YURI ALEMAO, LEADER OF OPPOSITION, **S/SHRI ALTONE D’COSTA**, **VENZY VIEGAS**, **CARLOS FERREIRA** AND **CRUZ SULVA**, MLAs, to call the attention of the Hon. Minister for Transport to the following:

“Attention of the House is drawn as regards increasing road accidents and road deaths. The issue should be studied scientifically and the action plan be prepared and implemented from road engineering to the procedures for the issue of driving licences and safeguards in respect of heavy vehicle traffic, rent-bikes and rent-cars. The steps the Government intends to take in this regard.”

4. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2025-2026 (DAY-3)

Minister for Transport

Demand No. 13	-	Transport
Demand No. 19	-	Industries, Trade & Commerce
Demand No. 31	-	Panchayats

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1. Cut motions to be moved in separate list and circulated.
 2. Voting on Cut motions and Demands to be taken up as listed.



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5. GOVERNMENT BILL-INTRODUCTION

DR. PRAMOD SAWANT, Chief Minister/Hon.Minister for Education to move for leave to introduce The Goa Private Universities (Amendment) Bill, 2025.

ALSO to introduce the Bill.

ASSEMBLY HALL
PORVORIM-GOA
28TH JULY, 2025

NAMRATA ULMAN
SECRETARY